18,11,2002

MA-2555/2002 In OA-2722/2002

Present: Shri M.C.Dhingra, learned counsel for the

applicant

Learned counsel of the applicant has been heard.

We have perused the Original Application, i.e. OA No.2722/2002. Keeping in view the relief claimed therein, it is obvious that in the order passed by this Tribunal dated 21.10.2002 in paragraph-3 there is a typographical mistake and instead of the year 1995, it is directed that it be read as 1985.

MA-2555/2002 is disposed of.

(V.K. Majotra) Member (A)

(V.S. Aggarwal) Chairman

cc.